

**DELHI LEGISLATIVE ASSEMBLY**

**REVISED LIST OF BUSINESS**

**Friday, 22<sup>nd</sup> March, 2013/01 Chaitra 1935 (Saka)**

**2.00 PM**

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
2. **Special Mention (Rule 280):** Following Members to raise matters under Rule - 280:
  1. Ch. Bharat Singh
  2. Shri Veer Singh Dhingan
  3. Shri O.P.Babber
  4. Shri Shyam Lal Garg
  5. Shri Pradyumn Rajput
  6. Shri S.P. Ratawal
  7. Shri Kulwant Rana
  8. Shri Surender Kumar
  9. Prof.Vijay Kumar Malhotra
  10. Shri Anil Kumar

3. **Private Members Resolutions:**

1. **Shri O.P.Babber** to move the following resolution:

“This house resolves that strict action be taken against Government and Non-Government organizations involved in dumping of debris (Malba) on the bank of river Yamuna and instructions be issued by the Government to Delhi Police to prohibit trucks or other vehicles carrying debris (Malba) from going at the bank of Yamuna as well as a deadline be fixed/prescribed by the Government after which dumping/ disposal of untreated sewage in the river of Yamuna be banned”.

2. **Shri Naseeb Singh** to move the following resolution:

“This house resolves that no permission be granted to any of its corporation/agencies by the Delhi Government to open liquor shops in any commercial building within the distance of 100 meters of the residential areas of the Group Housing Societies and the liquor shops which are already running in such areas be closed”.

3. **Shri Anil Jha** to move the following resolution:

“This house resolves that development works in all the unauthorized colonies be started without any discrimination”.

**Delhi**  
**22<sup>nd</sup> March, 2013**

**P.N.Mishra**  
**Secretary**